

**CORRIGENDUM PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF
SURYAMUKHI TRADING & FINANCE LIMITED ("STFL")**

Registered Office: 26-E, Dhanraj Mahal, Chhatrapathi Shivaji Marg, Mumbai 400 039.
Administration Office: 51-52, Grain Merchants CHS Ltd, 5th Floor,
Sector No. 17, Vashi, Navi Mumbai 400 703. Tel No.: 022-27899947

This Announcement is with reference to the Public Announcement ("PA") issued on 30th January, 2006 by LKP Shares and Securities Ltd. ("Manager to the Offer") for and on behalf of Mr. Amrut P. Shah ("Acquirer") pursuant to and in compliance of Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations"). The terms used but not defined in this Announcement shall have the same meanings assigned to them in the PA.

The Shareholders of STFL are requested to note the revised activity schedule as follows:

ACTIVITY	ORIGINAL SCHEDULE		REVISED SCHEDULE	
	DAY	DATE	DAY	DATE
Public Announcement (PA)	Monday	30th January, 2006	Monday	30th January, 2006
Specified Date (for the purpose of determining the names of shareholders to whom the Letter of Offer (LOF) will be sent)	Tuesday	31st January, 2006	Tuesday	31st January, 2006
Last date for announcement of competitive bid	Monday	20th February, 2006	Monday	20th February, 2006
Date by which LOF will be despatched to shareholders	Tuesday	14th March, 2006	Wednesday	5th April, 2006
Date of opening of the Offer	Wednesday	22nd March, 2006	Monday	10th April, 2006
Last date for revising the Offer Price /Number of Shares	Monday	27th March, 2006	Thursday	20th April, 2006
Last date for withdrawal of acceptance by the shareholders	Monday	3rd April, 2006	Wednesday	26th April, 2006
Offer closing date	Monday	10th April, 2006	Saturday	29th April, 2006
Date by which rejection/acceptance would be intimated and date of payment of consideration for applications accepted	Monday	24th April, 2006	Friday	12th May, 2006

All other information, terms and conditions contained in the PA remain unchanged. This Announcement should be read in conjunction with the PA. The Acquirer accepts full responsibility for the information contained in this Announcement and also accepts responsibility for the obligations of the Acquirer laid down under the Regulations. This Announcement is expected to be available on the SEBI Website: www.sebi.gov.in.

ISSUED BY MANAGER TO THE OFFER



LKP Shares And Securities Ltd.

(SEBI Regn. No.: MB/INM000002483)

112-A, Embassy Centre, Nariman Point, Mumbai - 400 021.

Tel.: 91-22 - 4002 4785 / 86 Fax : 91-22 - 2287 4787

Contact Person: Mrs. Bhairavi Nachane, E-Mail: bhairavi_nachane@lkpsec.com

ON BEHALF OF THE ACQUIRER: Mr. Amrut P. Shah residing at: 502, Prangan, 5th Floor, Malviya Road, Vile Parle (East), Mumbai: 400 057. Telephone No.: 022-26170871.

Place: Mumbai

Date: 4th April, 2006